

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 29th May, 2015

NO.LJ (B) 19/2014/74, - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following officers as Executive Magistrates and, further under sub-section (2) thereof, as Sector Magistrate/Additional District Magistrates in connection with the Bye- Election 2015, to 59-Chokpot (ST) Assembly Constituency, 2015 for a period upto the end of Election process, 2015

| SL. NO. | Names of Officers and Designation | Jurisdiction of the conferment of the power of Executive Magistrate | To be placed with District/Sub-Division |
|---------|--|---|--|
| 1. | Shri J.R.T.Sangma, MCS, BDO Chokpot | Within South Garo Hills District | Deputy Commissioner, South Garo Hills District, Baghmara |
| 2. | Smti Rezia Ch. Sangma, MCS, BDO Gasuapara | -do- | -do- |
| 3. | Shri Issac K.Maram, MCS, BDO, Rongara | -do- | -do- |
| 4. | Smti Yosima W.Momin, MCS, BDO, Baghmara | -do- | -do- |


(E.M.Donn)

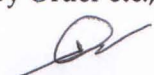
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B).19/2014/74 A,
Copy to:-

Dated Shillong, the 29th May, 2015

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya, Shillong for information
3. The Deputy Commissioner, South Garo Hills District, Baghmara. This has a reference to your letter No. SGH/EL.25/96/2010/210, dt 26.05.2015 with a request to circulate to all the officers concerned.
4. Personnel A.R (A) Department for information
5. Election Department.
6. The DEO (Data Entry Operator) LR Office, Room No. 221, Main Sect Building, to uploading the Notification in the Law Department website.
7. Guard File.
8. Office Copy

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.